GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 377

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)

AMENDMENT OF POLICE MANUAL

377. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has amended the police manual; and

(b) if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): "Police" is a State subject falling in List-II (State List) of the

Seventh Schedule of the Constitution of India. It is primarily the responsibility

of the State Governments to formulate and amend Police manual in their

respective States.

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